

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:23
ANSWERED ON:24.02.2015
MARKETING OF AGRICULTURAL PRODUCE
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether various organizations are involved in the marketing of agricultural produce in the country;
- (b) if so, the details thereof;
- (c) whether it is a fact that the marketing of different agricultural products comes under different Ministries/ Committees/Boards leading to uncoordinated policies and schemes;
- (d) if so, the details of various marketing schemes for different agricultural produce;
- (e) whether the Government is considering any proposal to streamline these marketing schemes; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) to (f): Agricultural Marketing is being administered by the State Governments. State Governments enact Agricultural Produce Marketing Regulation (APMR) Acts popularly called APMC Act to regulate the organized marketing of agricultural produce. Under the Act, State Agricultural Marketing Boards (SAMBs), Departments, Directorates and Agricultural Produce Marketing Committees are set up to facilitate development and enforcement of regulation of agricultural marketing.

Government of India has also set up various Boards, Agencies, Institutions under different Departments/ Ministries considering the commodity specific and area specific requirements e.g. Coffee Board, Tea Board, Spices Board, Tobacco Board, Rubber Board, National Horticulture Board (NHB), North-Eastern Regional Agricultural Marketing Corporation (NERAMAC) and Small Farmers Agribusiness Consortium (SFAC). Further, in order to facilitate procurement operations under Price Support Scheme (PSS) on Minimum Support Price (MSP) and Market Intervention Scheme (MIS), Food Corporation of India (FCI), National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and other Central and States' designated agencies are engaged.

Policies, plans, programmes and schemes in respect of agricultural marketing are formulated and implemented in consultation with concerned Ministries, Departments and agencies involved in a coordinated manner.

Various schemes are being implemented by the Government to meet the general and commodity specific marketing requirements. Ministry of Agriculture is implementing schemes like Agricultural Marketing Infrastructure (AMI), Market Research and Information Network (MRIN) and Agribusiness Development through Venture Capital Assistance and Project Development Facility (VCA) sub-schemes of Integrated Scheme for Agricultural Marketing (ISAM), Mission for Integrated Development of Horticulture (MIDH) and Rashtriya Krishi Vikas Yojana (RKVY) to provide the assistance for development of various types of post-harvest and marketing infrastructures. Ministry of Commerce and Industry is also implementing various schemes, namely, Export Oriented Production, Export Development & Promotion of Spices; Sustainable and Inclusive Development of Natural Rubber Sector; Tea Development and Promotion Scheme; and Market Development Scheme for Coffee. Ministry of Food Processing Industries is also implementing Mega Food Park Scheme.